

Seventeenth Lok Sabha

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Title: Secretary General laid the Bills passed by the Houses of Parliament during the 7th Session of 17th Lok Sabha.

**SECRETARY GENERAL:** Sir, I lay on the Table the following four Bills passed by the Houses of Parliament during the Seventh Session of Seventeenth Lok Sabha and assented to by the President since a report was last made to the House on the 30<sup>th</sup> November, 2021:-

1. The Dam Safety Bill, 2021;
2. The High Court and Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2021;
3. The Surrogacy (Regulation) Bill, 2021; and
4. The Appropriation (No.5) Bill, 2021.

I also lay on the Table a copy each, duly authenticated by the Secretary General, Rajya Sabha, of following seven Bills passed by the Houses of Parliament and assented to by the President:

The Farm Laws Repeal Bill, 2021;

The Assisted Reproductive Technology (Regulation) Bill, 2021;

The National Institute of Pharmaceutical Education and Research (Amendment) Bill, 2021;

The Delhi Special Police Establishment (Amendment) Bill, 2021;

The Central Vigilance Commission (Amendment) Bill, 2021;

The Narcotics Drugs and Psychotropic Substances (Amendment) Bill, 2021; and

# The Election Laws (Amendment) Bill, 2021.